NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

LICATION NUMBER

:

PETITION NUMBER

: CP/3/2017

NAME OF THE PETITIONER(S)

: PRAKASH REXINE PVT LTD + 3

NAME OF THE RESPONDENT(S)

: G. SHREEPAL SAMDARIYA

UNDER SECTION

: 241/242 OF CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HARSHINI . T Jou Pseuh Mohan consel for susponders

Mouse

Pr. Narreyh Kumor ? Manak Chand Pr. P. Jakn

Peteti oners-3 Persons.

G. Norman Kermon

ORDER

Petitioners in person are present, but their counsel is absent. Respondents alongwith their counsel present. Respondents in person also present. Both the parties stated that settlement talks are in progress between the parties and prayed time for reporting the final outcome of the same. Time extended at request. Put up on <u>09.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)